

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:1123  
ANSWERED ON:04.03.2010  
AMENDMENT IN ADVOCATE ACT  
Reddy Shri K. Jayasurya Prakash

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the Government has any proposal to amend Advocates Act, 1961; and
- (b) if so, the details thereof?

**Answer**

MINISTER OF LAW AND JUSTICE(DR. M. VEERAPPA MOILY)

- (a) No Sir.
- (b) Does not arise.